- (c) whether the scheme for diversification of bottom trawlers to Tuna Long liners has been pending with the Government for nearly a year; and
- (d) whether Government has received a representation from the Chief Minister of Tamil Nadu in this regard, if so, the action taken by Central Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI SUDARSHAN BHAGAT): (a) to (d) Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare provides financial assistance for development of fisheries under the Central Plan Scheme on 'Blue Revolution: Integrated Development and Management of Fisheries'

DADF has received a representation from Hon'ble Chief Minister, Government of Tamil Nadu which includes a spedal package for diversification of fisheries at a total cost of ₹ 1520 crore, with a component on diversification of Bottom Trawlers into Deep Sea Tuna Long Liners for reduction of travvling pressure in the Palk Bay.

The DADF after examination of the proposal, in consultation with the Government of Tamil Nadu, has formulated a Scheme for replacement of fishing trawlers in the Palk Bay and Gulf of Mannar Region. However, this scheme was not supported by various appraisal Ministries/Departments in the Government of India, in view of the shared marine fishery resources and the proposal being a single-State based scheme. It was further suggested to extend the scheme to other maritime Stfaites also. Keeping in view the requirement of the marine fisheries sector, the DADF has initiated a proposal for preparation of a national level scheme on promotion of traditional fishers for deep sea fishing, to empower traditional fishers of all maritime States including Tamil Nadu for deep-sea fishing.

Online registration of drug producers with NPPA

586. SHRIMATI RENUKA CHOWDHURY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether certain top drug producers have not registered their products on the online database of National Pharmaceutical Pricing Authority (NPPA) and have failed to submit the mandatory disclosures;
 - (b) if so, the details thereof along with the reasons therefor; and
- (c) the action taken by Government against defaulting drug producers for violation of the Drugs (Prices Control) Order?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) The Integrated Pharmaceutical Database Management System (IPDMS) was launched as a comprehensive online system providing a platform to all pharmaceutical manufacturers/marketers/importers/distributor companies to file mandatory returns prescribed in Forms II, III, and V of Drugs (Prices Control) Order, 2013 (DPCO, 2013).

National Pharmaceutical Pricing Authority *vide* notices dated 16.11.2015, directed all pharmaceutical manufacturing/marketing companies to register themselves in IPDMS and file all mandatory forms as required under the DPCO, 2013 on or before 15th December 2015 and *vide* notice dated 21.12.2015 directed pharma companies to file details before 15th January, 2016 respectively.

Several meetings were also held with pharmaceutical companies by NPPA on this subject, followed by one-to-one interaction with the representatives of the companies.

Large number of companies have still not registered their products nor filed all mandatory returns online. General notice was again issued to all the companies on 10.06.2016, followed by specific Show Cause notice to 88 top companies in June-July, 2016 directing them to file mandatory forms online in IPDMS.

As on date, 660 pharmaceutical companies have registered in IPDMS, and 58027 products details have been entered.

Capping the cost of essential medicines

587. SHRI D. RAJA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether prices of 42 essential medicines, used in treatment of various ailments, have been capped by the Government thereby reducing their cost by upto 15 per cent; and
 - (b) if so, the names and other details of these medicines?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) The Government has reduced the ceiling prices of 42 medicines on 23.06.2016 under the Drugs (Prices Control) Order, 2013. The details are given in the Statement.